

46 miles is land boundary and the rest is along various rivers. So far 31 miles of the land boundary has been demarcated by construction of pillars. Work for demarcating the rest of this boundary is proceeding.

As demarcation of the boundary is a joint operation, its progress is largely dependent on the co-operation extended by Pakistan authorities and the settlement of disputes arising between the two parties during the course of demarcation.

मोटर गाड़ियां आदि का आयात

*१३२४. श्री लू० चं० सोधिया : क्या वारिण्ड्य और उपभोग वस्तु उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९५५ और वर्ष १९५६ के आरम्भ के १० महीनों में मोटरगाड़ियों स्टेशन वंगनों और जीप गाड़ियों को यात्रियों के निजी सामान के रूप में लाने के लिये कुल कितने-कितने लाइसेंस दिये गये थे ; और

(ख) इस प्रकार के लाइसेंस देना बन्द कर देने के क्या कारण हैं ?

व्यापार मंत्री (श्री कर्मकर) : (क) एक विवरण सदन की मेज़ पर रखा जाता है। [द्वैतिये परिशिष्ट ५, अनुबन्ध संख्या २८]

(ख) मोटर गाड़ियों का देशीय उत्पादन बढ़ जाने तथा विदेशी मुद्रा बचाने की ज़रूरत के कारण लाइसेंस देना बन्द किया गया है।

Manufacture of Radio Sets

*1325. { Shri T. B. Vittal Rao :
Shri Bhagwat Jha Azad :
Shri D. C. Sharma :

Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether it is a fact that Government have approved a scheme for the expansion of capacity for manufacture of radio sets in the country ; and

(b) if so, the details of the scheme ?

The Minister of Trade (Shri Kar-markar) : (a) and (b). The target of production fixed under the Second Plan period is 300,000 sets per annum. As a result of re-assessment of existing capacity made by the Government in June last, it was found that there was room for allowing further capacity to the extent of 63,000 per annum. Since then 5 schemes for expansion involving a total capacity of 52,200 have been licensed.

Hindustan Machine Tools, Ltd.

*1326. Shri Kriahnacharya Joshi: Will the Minister of Production be pleased to state :

(a) the proposals to step up production in the Hindustan Machine Tools, Ltd. Bangalore ; and

(b) what will be additional capital investment ?

The Deputy Minister of Production (Shri Satiah Chandra) : (a) The matter is under consideration.

(b) It is not possible at this stage to give an estimate of the additional capital investment required for the purpose.

Indo-Pakistan Agreement on Moveable Property

*1327. Shri D. C. Sharma : Will the Minister of Rehabilitation be pleased to state :

(a) how the Indo-Pakistan Agreement on moveable property has worked during the current year so far ; and

(b) what are the difficulties, if any, in its working ?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) and (b). The Government of India are not satisfied with the progress of the implementation of the moveable Property Agreement. A number of statements were due to be exchanged as a prelude to the exchange of the moveables.

While the Government of India have been ready with all the required statements according to the time schedule mutually agreed upon, the Pakistan Government have kept on postponing the dates for exchange. This has resulted in the hold-up of transfer from Pakistan to India of Postal Savings Bank Accounts, Postal Certificates, Merchandise, Valuables in the Lockers, Bank Accounts, Court Deposits, Sale proceeds etc. The Government of India had proposed to Pakistan that all pending statements should be exchanged at the meeting of the Implementation Committee of the Moveable Property Agreement, which was scheduled to be held on the 22nd to 24th November, 1956. This meeting had

to be postponed at the request of the Government of Pakistan. They have now suggested that the meeting may be held at Karachi in January, 1957. It is hoped that all the outstanding statements would be exchanged at this meeting.

लखनऊ के बड़े डाकघर में धन की हानि

*१३२६. डा० राम सुभग सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जून, १९५६ में लखनऊ के बड़े डाकघर (जनरल पोस्ट आफिस) का एक पोस्टल क्लर्क बहुत बड़ी रकम ले कर पाकिस्तान भाग गया है ;

(ख) यदि हां, तो वह रकम कितनी थी ;

(ग) क्या यह भी सच है कि कुछ मास पूर्व वहाँ का एक टेलीफोन इन्स्पेक्टर भी इतनी ही रकम ले कर पाकिस्तान भाग गया था ;

(घ) यदि हां, तो इन दोनों कर्मचारियों से रुपये वसूल करने के बारे में क्या कार्यवाही की गई है ; और

(ङ) भविष्य में ऐसे कर्मचारियों पर निगरानी रखने के लिये क्या कोई उपाय सोचे गये हैं ?

संचार मंत्री (श्री राज बहादुर) :

(क) यह ठीक है कि लखनऊ के बड़े डाकघर (G. P. O.) के एक मुस्लिम पोस्टल क्लर्क ने जून, १९५६ में बड़ी रकम का गबन किया। यह शक किया जाता है कि वह गबन करने के बाद पाकिस्तान चला गया, परन्तु इस बात की पुष्टि, न तो पुलिस द्वारा और न जिले के अधिकारियों द्वारा ही प्राप्त हुई है।

(ख) अब तक लगभग १२,००० रुपयों की हानि का पता चला है।

(ग) जी नहीं। यह मुस्लिम टेलीफोन इन्स्पेक्टर दो महीने की छुट्टी पर पाकिस्तान

गया और अन्त में उसने त्याग पत्र दे दिया। उसके जितने ८४ रुपये की एक रकम जो कि बाढ़ के सम्बन्ध में उसे पेसगी दी गई थी, बाकी है।

(घ) भाग (क) के विषय में पुलिस तथा विभाग द्वारा जांच की जा रही है। भाग (ग) के बारे में बाढ़ सम्बन्धी पेसगी ब्री हुई रकम इस कर्मचारी के बाकी वेतन में से समंजन (adjust) की जा रही है।

(ङ) यह विषय विचाराधीन है।

Import of Steel

*1329. **Shri Bhagwat Jha Azad :** Will the Minister of Heavy Industries be pleased to state :

(a) whether the supply of steel has been held up due to Suez Crisis ; and

(b) whether the expected supplies between the months of July and September, 1956 have reached the Indian ports ?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) Due to shipments being diverted through the Cape of Good Hope there have been some delays in the arrival of iron and steel in the country.

(b) 227,731 tons out of a quantity of 396,870 tons expected, have arrived. Part of this back log can also be attributed for lack of shipping space.

Gendalal Mills, Jalgaon

*1330. **Shri H. N. Mukerjee :** Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether the attention of Government has been drawn to allegations that the Gendalal Mills of Jalgaon, Bombay State, has been unwarrantedly closed down since August, 1954 and also that the Management had taken recourse to certain malpractices; and

(b) whether any steps are being taken in this regard ?

The Minister of Trade (Shri Karmarkar) : (a) and (b) A statement is laid on the Table of the House. [See Appendix V, annexure No. 29].